

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Shyam Singh EC: 90386	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of the undersigned Distt: Central THC
2.	Pankaj Aggarwal EC: 72391030	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of the undersigned Distt: Central THC
3.	Mandeep Singh EC: 16481866	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Personal Office of the undersigned Distt: Central THC
4.	Amit Kumar EC: 10228613	Desg: Peon Role: Orderly Posting: In the Court of the undersigned Distt: Central THC	Desg: Peon Role: Peon Posting: In the Office Pool, Admin. Branch-III Distt: Central THC
5.	Ravi EC: 69510119	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: New Delhi PHC
6.	Lalit Kumar EC: 92374109	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt: New Delhi PHC
7.	Narbir EC: 91264168	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge Distt: North-West Rohini	Desg: Peon Role: Peon Posting: In the Office Pool, Admin. Branch-III Distt: Central THC

8.	Ram Ayodhya Shah EC: 90992/54264559	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sarita Birbal, Ld. Principal District & Sessions Judge Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge Distt: North-West Rohini
9.	Abdesh Kumar EC: 92222158	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sarita Birbal, Ld. Principal District & Sessions Judge Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge Distt: North-West Rohini
10.	Rakesh Verma EC: 11086/15494027	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Ms. Sarita Birbal, Ld. Principal Judge (HQs), Family Courts, South-West, Dwarka (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sarita Birbal, Ld. Principal District & Sessions Judge Distt: North-East KKD
11.	Kamal Singh Negi EC: 45764521 / 90418	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: Attached with Sh. Jitendra Pratap Singh, Ld. Joint Registrar (Judicial), Hon'ble High Court of Delhi, New Delhi (On diverted capacity)

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for disciplinary action.

[Handwritten Signature]
6/3/24

(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

No. 16110 - 16170
ADMIN-III /Central/F.1(3)/P&T/2024

Dated, Delhi the 06.03.2024

Copy forwarded for information and necessary action to:-

1. Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
3. Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka.
4. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
5. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. The Officers/Officials concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

[Handwritten Signature]
6/3/24

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI